

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
46/241/PB/2020

IN THE MATTER OF:

Ashok Kumar

Vs

Jiwan Spinners Pvt Ltd. and Ors.

...

Applicant/Petitioner

...

Respondent

Order under Section 241.

Order delivered on 28.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

List the matter for hearing on **29.04.2021**.

Sdl—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

28.01.2021
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